

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

LOK SABHA
UNSTARRED QUESTION NO.1113
TO BE ANSWERED ON 21.07.2017

STUDY ON ORPHANED CHILDREN

1113: DR. SHRI PRATAPRAO JADHAV

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it has been observed that mostly those children are seen involved in naxal and violent anti-social activities who are suffering from psychological pain in absence of society and family and are away from mainstream of society and consider social order responsible for their sufferings including other reasons like living in various orphanages of the country and seek justice for themselves by involving themselves in and conducting violent activities;
- (b) if so, whether any comprehensive study has been conducted by the Government in this regard;
- (c) if so, the details and the outcome thereof;
- (d) if not, the reasons therefor; and
- (e) the measures taken by the Government to bring such neglected children in the mainstream of society/ family?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) to (d): No such data is maintained in the Ministry.
- (e): However, the Ministry of Women and Child Development is providing financial assistance, under the Integrated Child Protection Scheme (ICPS), to State Government/UT Administrations for setting up and maintenance of Homes and Specialised Adoption Agencies (SAAs) set up under the JJ Act, either by themselves or through voluntary organisations, for rehabilitation and re-integration of children in need of care and protection, which includes children rendered orphans in terrorist or naxal attacks. A meeting to review the implementation of various schemes, including ICPS, of this Ministry was also held on 30.6.2017 with various States in 35 worst Left Wing Extremist (LWE) affected districts for effective implementation of ICPS.
